

.1.

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00259/2019

Monday, this the 8th day of April 2019

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

R.Vijayan, aged 52 years
S/o.Raghavan, Lighthouse Attendant
Manakodam Lighthouse
Near Cherthala, Alleppey District
Residing at: LH Department Quarters
Manakodam Lighthouse
Andakaranazhi P.O, Alappuzha District
Pin : 688 531

..... **Applicant**

(By Advocate Mr.T.C.Govindaswamy)

V e r s u s

1. Union of India, represented by the
Secretary to the Government of India
Ministry of Shipping
(Department of Light Houses & Light Ships)
New Delhi – 110 001
2. The Director
Directorate of Lighthouse and Light Ships
Ministry of Shipping, Deep Bhavan
Gandhi Nagar, Kochi – 682 020
3. Sri.Rajesh
Lighthouse Attendant
Kavaratti Lighthouse
Kavaratti, Union Territory of Lakshadweep
Pin : 682 555

..... **Respondents**

(By Advocate – Mr.S.R.K.Prathap,ACGSC for R 1&2)

This Original Application having been heard on 8.4.2019, the Tribunal on the same day delivered the following:

.2.

O R D E R (ORAL)

Per: Mr.E.K.Bharat Bhushan, Administrative Member

Heard Mr.Sarath representing Mr.T.C.Govindaswamy, learned counsel for the applicant. Mr.S.R.K.Prathap, ACGSC takes notice on behalf of respondent no.1 and 2.

2. Learned counsel for the applicant submits that the applicant has filed a representation, copy of which is available at Annexure A-3, wherein due to personal reasons, he wanted respondent no.2, the Director, Directorate of Lighthouse and Light

Ships, to consider his request for a transfer to Light houses at either Kollam or Trivandrum districts. Learned counsel for the applicant submits that his prayer is limited to the plea for consideration of his request.

3. Respondent no.2 is directed to give effect to the transfer order dated 26.3.2019 at Annexure A-1 after first considering the representation at Annexure A-3 on merits.

4. The Original Application stands disposed of . No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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.3.

List of Annexures

Annexure A1 - True copy of Office Order bearing No.1-3/8378-Admn dated 26.3.2019, issued from the office of the 2nd respondent

Annexure A2 - True copy of representation dated 11.5.2017 addressed to the 2nd respondent

Annexure A3 - True copy of representation dated 27.3.2019 addressed to the 2nd respondent

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